

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP-33(ND)/2017**

**IN THE MATTER OF:**

Mr. Priyanka Batra .... Applicant/petitioner

Vs.

M/s. Batra Plywood Industries Pvt. Ltd. & Ors. .... Respondents

**Order under Section 241/242 & 244 of the Companies Act**

**Order delivered on 13.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Shri R. VARADHARAJAN,**  
**Hon'ble Member(Judicial)**

For the Applicant/petitioner :

For the Respondent :

**ORDER**

The application is to be taken with main petition, which may be listed for hearing.

List the matter on 24<sup>th</sup> November, 2017.

-Sd-

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

-Sd-

**(R. VARADHARAJAN)**  
**MEMBER(JUDICIAL)**

13.10.2017  
V. Sethi